

(b) if so, the details thereof, State-wise;

(c) the steps taken/proposed to be taken by the Government to help those widows and aged people, State-wise;

(d) whether the Government have formulated any scheme to provide economic protections and pension to all such people under the policy; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

Amarnath Yatra

4080. SHRI SHANKAR PANNU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of pilgrims visited Amarnath during the last three years;

(b) whether the Government are aware that during yatra, pilgrims face a lot of problems because of inadequate basic facilities;

(c) if so, the steps proposed to be taken by the Government in this regard;

(d) whether any financial assistance is provided to the pilgrims of Amarnath by the Union Government; and

(e) if so, the break-up of Financial Assistance provided to these pilgrims during each of the last three years?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The number of pilgrims, who had visited Amarnath during the last 3 years is as follow

1995:	60,000
1996:	1,20,000
1997:	79,035

(b) and (c) Following the tragedy during the Yatra in 1996, the Sengupta committee had recommended a number of steps/measures for providing additional safety/facilities to the Amarnath pilgrims in future. These recommendations were forwarded to the Government of Jammu & Kashmir as arrangements for the Yatra including provision of basic facilities for the Yatris is the

responsibility of the State Government for smooth journey of the Yatris include assistance for transportation from Jammu to Pahalgam, provision of accommodation through tents with beddings as well as shelter-sheds; provision of eatables at concessional rates and establishment of langars by voluntary organisations, drinking water; establishment of medical camps with doctors and para-medical staff detailed for duty; supply of fuel, firewood and essential commodities like rice, sugar, atta, rubber shoes etc. at Government controlled rates and arrangement of generator power supply. The arrangements also include upgradation of tracks, STD/ISD/PCO facilities at all stations, periodical weather forecasts disseminated further through Doordarshan, All India Radio etc.

(d) No, Sir.

(e) Does not arise.

AIDS and Leprosy Centres

4081. SHRIMATI RANI CHITRALEKHA BHONSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of AIDS and Leprosy eradication centres are in operation in different parts of the country, particularly in Maharashtra, State-wise;

(b) the amount of financial assistance sanctioned and released to each of these centres by the Government during each of the last two years;

(c) whether any free treatment is being given by these centres to the patients; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Statement I & II showing the number of AIDS Surveillance Centres and Leprosy Eradication Centres in different part of the country are enclosed.

(b) Financial assistance to the AIDS Surveillance Centres is channelised through the State Governments. The State-Wise break-up of allocation of funds under National AIDS Control Programme is given in the attached statement III & IV.

(c) and (d) Under National Leprosy Eradication Programme, all the districts of the country including Maharashtra State have been provided drugs for multi drug therapy for providing free treatment to Leprosy patients. Under the on going National AIDS Control

Programme, the activities are mostly directed towards prevention of infection. It is now proposed to meet the expenditure on drugs for the treatment for Opportunistic Infections.

Statement I

The number of AIDS Testing Centres in the country

Sl. No.	Name of the State/Union Territory	Number of Centres
1	2	3
1.	Andhra Pradesh	5
2.	Arunachal Pradesh	1
3.	Assam	1
4.	Bihar	1
5.	Goa	1
6.	Gujarat	1
7.	Haryana	1
8.	Himachal Pradesh	1
9.	Jammu and Kashmir	2
10.	Karnataka	3
11.	Kerala	2
12.	Madhya Pradesh	3
13.	Maharashtra	12

1	2	3
14.	Manipur	1
15.	Meghalaya	1
16.	Mizoram	1
17.	Nagaland	2
18.	Orissa	2
19.	Punjab	1
20.	Rajasthan	1
21.	Sikkim	1
22.	Tamil Nadu	3
23.	Tripura	1
24.	Uttar Pradesh	4
25.	West Bengal	1
26.	Andaman and Nicobar Islands	1
27.	Chandigarh	1
28.	Dadra and Nagar Haveli	-
29.	Delhi	3
30.	Lakshadweep	1
31.	Pondicherry	2
32.	Daman and Diu	1
Total		62

Statement II

Leprosy Eradication Centres Functioning in the Country

Sl.No.	State/UT	LCU/MCU	ULC	SET	DLU	THW	SSAU	VO	MLTU
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	94	91	164	31	53	3	45	-
2.	Arunachal Pradesh	2	-	31	-	1	-	3	8
3.	Assam	9	16	250	6	5	1	6	22
4.	Bihar	89	71	1044	22	29	3	22	36
5.	Goa	1	2	31	1	1	-	-	1

1	2	3	4	5	6	7	8	9	10
6.	Gujarat	21	21	389	7	9	2	17	13
7.	Haryana	-	3	2	-	-	1	1	14
8.	Himachal Pradesh	6	1	15	5	1	1	1	15
9.	Jammu & Kashmir	8	2	37	-	2	-	1	14
10.	Karnataka	41	50	673	20	22	3	22	14
11.	Kerala	20	45	254	8	5	3	11	10
12.	Madhya Pradesh	54	72	530	23	14	5	7	40
13.	Maharashtra	42	258	970	24	23	1	27	21
14.	Manipur	4	1	17	4	1	-	2	9
15.	Meghalaya	2	1	16	-	2	-	1	7
16.	Mizoram	2	1	7	2	1	1	-	3
17.	Nagaland	2	2	30	3	2	-	-	6
18.	Orissa	55	16	140	10	11	1	17	-
19.	Punjab	0	17	-	1	1	1	1	17
20.	Rajasthan	5	5	8	4	4	-	7	39
21.	Sikkim	2	6	13	1	1	-	1	2
22.	Tamil Nadu	102	82	26	22	52	7	31	-
23.	Tripura	3	4	20	1	1	1	1	3
24.	Uttar Pradesh	122	60	1023	65	17	1	48	44
25.	West Bengal	91	71	35	15	30	4	14	3
26.	A & N Island	-	3	10	1	1	1	-	1
27.	Chandigarh	-	-	-	-	-	-	-	1
28.	D & N Haveli	-	-	2	-	-	-	-	1
29.	Daman & Diu	-	-	-	-	-	-	-	3
30.	Delhi	-	3	-	-	-	-	3	2
31.	Lakshadweep	-	-	3	-	-	-	-	-
32.	Pondicherry	1	3	24	2	1	-	1	1
Total		778	907	5,744	278	290	40	290	350

LCU/MCU	-	Leprosy Control Unit/Modified Control Unit
ULC	-	Urban Leprosy Centre
SET	-	Survey, Education and Treatment Centre
DLU	-	District Leprosy Unit
THW	-	Temporary Hospitalization Ward
SSAU	-	Sample, Survey cum Assessment Unit
VO	-	Voluntary Organization
MLTU	-	Mobile Leprosy Treatment Unit

Statement III**National AIDS Control Programme States and UT-wise
Release of Funds**

S.No.	State/UT	(Rupees in Lakhs)
		1996-97 Grants Released
1.	Andhra Pradesh	425.00
2.	Arunachal Pradesh	80.00
3.	Assam	100.00
4.	Bihar	25.00
5.	Goa	25.00
6.	Gujarat	300.00
7.	Haryana	130.00
8.	Himachal Pradesh	115.00
9.	Jammu & Kashmir	25.00
10.	Karnataka	350.00
11.	Kerala	225.00
12.	Madhya Pradesh	425.00
13.	Maharashtra	900.00
14.	Manipur	200.00
15.	Meghalaya	35.00
16.	Mizoram	150.00
17.	Nagaland	190.00
18.	Orissa	50.00
19.	Punjab	225.00
20.	Rajasthan	375.00
21.	Sikkim	50.00
22.	Tamil Nadu	1700.00
23.	Tripura	50.00
24.	Uttar Pradesh	450.00
25.	West Bengal	600.00
26.	Pondicherry	400.00
27.	A & N Islands	7.00
28.	Chandigarh	45.91
29.	D&N Haveli	46.93
30.	Daman & Diu	17.00
31.	Delhi	19.00
32.	Lakshadweep	16.71

**National AIDS Control Programme States and UT-wise
Release of Funds**

S.No.	State/UT	(Rupees in Lakhs)
		1997-98 Grants Released
1	Andhra Pradesh	425.00
2.	Arunachal Pradesh	25.00
3.	Assam	100.00
4.	Bihar	50.00
5.	Goa	50.00
6.	Gujarat	250.00
7.	Haryana	75.00
8.	Himachal Pradesh	225.00
9.	Jammu & Kashmir	25.00
10.	Karnataka	175.00
11.	Kerala	100.00
12.	Madhya Pradesh	150.00
13.	Maharashtra	950.00
14.	Manipur	150.00
15.	Meghalaya	25.00
16.	Mizoram	100.00
17.	Nagaland	155.00
18.	Orissa	75.00
19.	Punjab	75.00
20.	Rajasthan	225.00
21.	Sikkim	50.00
22.	Tamil Nadu	2000.00
23.	Tripura	50.00
24.	Uttar Pradesh	495.00
25.	West Bengal	100.00
26.	Pondicherry	25.00
27.	A & N Islands	0.00
28.	Chandigarh	31.09
29.	D&N Haveli	28.00
30.	Daman & Diu	16.00
31.	Delhi	24.22
32.	Lakshadweep	15.42

Statement IV
Funds allocated during last two years

(Rs. in lakhs)

S.No	States	1996-97			1997-98		
		Cash	Kind	Total	Cash	Kind	Total
1.	Andhra Pradesh	200.00	236.29	436.29	203.00	150.00	353.00
2.	Arunachal Pradesh	16.00	1.74	17.74	20.00	6.95	26.95
3.	Assam	20.00	16.56	36.56	21.00	21.00	42.00
4.	Bihar	112.00	262.90	374.90	115.00	265.00	380.00
5.	Goa	0.45	3.94	4.39	1.45	1.00	2.45
6.	Gujarat	16.00	45.11	61.11	19.00	115.00	134.00
7.	Haryana	6.80	1.85	8.65	8.00	5.80	13.80
8.	Himachal Pradesh	6.80	-	6.80	8.00	7.80	15.80
9.	Jammu & Kashmir	4.45	2.21	6.66	49.45	3.50	52.95
10.	Karnataka	100.00	20.70	120.70	103.00	148.00	251.00
11.	Kerala	76.00	35.55	111.55	77.00	103.76	180.76
12.	Madhya Pradesh	135.00	157.54	292.54	138.00	246.40	384.40
13.	Maharashtra	14.00	255.31	269.31	29.00	235.40	264.40
14.	Manipur	3.50	2.47	5.97	4.10	3.85	7.95
15.	Meghalaya	8.00	2.65	10.65	9.00	3.50	12.50
16.	Mizoram	16.00	0.24	16.24	19.00	3.56	22.56
17.	Nagaland	7.00	3.49	10.49	8.00	3.56	11.56
18.	Orissa	150.00	26.40	176.40	171.00	191.52	362.52
19.	Punjab	21.00	3.49	24.49	24.00	1.72	25.72
20.	Rajasthan	29.00	50.98	79.98	30.00	22.00	52.00
21.	Sikkim	20.00	0.24	20.24	21.00	2.80	23.80
22.	Tamil Nadu	114.00	404.98	518.98	117.00	146.50	263.50
23.	Tripura	19.00	3.99	22.99	20.00	3.90	23.90
24.	Uttar Pradesh	187.00	293.43	480.43	197.00	255.40	452.40
25.	West Bengal	95.00	196.15	291.15	98.00	164.52	262.52
26.	A & N Islands	6.50	0.33	6.83	6.50	1.00	7.50
27.	Chandigarh	0.50	0.63	1.13	0.50	1.00	1.50
28.	D & N Haveli	0.50	0.96	1.46	0.50	2.00	2.50
29.	Daman & Diu	4.50	1.79	6.29	4.50	1.00	5.50
30.	Delhi	0.50	5.00	5.50	0.50	1.00	1.50
31.	Lakshadweep	2.00	0.14	2.14	2.00	1.00	3.00
32.	Pondicherry	2.50	1.00	3.50	3.50	10.50	14.00
	Sub Total	1394.00	2038.06	3432.06	1528.00	2129.94	3657.94
	Central Sector	3100.72	0.00	3100.72	3921.00	0.00	3921.00
	Total	4494.72	2038.6	6532.78	5449.00	2129.94	7578.94